development schemes which are not visualized in the Five Year Plan was discussed; and

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(b) what are the amounts of (i) grants, and (ii) loans given by the Central Government to the State Governments for schemes not included in the Five Year Plan?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

(b) Central assistance is given only for schemes included in the Plan.

FINANCIAL RESOURCES OF THE STATES

431. DR. R. P. DUBE: Will the Minister for PLANNING be pleased to state:

(a) the names of the States which have not so far raised the requisite finances from their own resources to the extent estimated in the Five Year Plan; and

(b) the names of the States which have raised more than the requisite finances?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI) : (a) and (b). A statement is laid on the Table of the Council. /[See Appendix VII, Annexure No. 260.]

MANUFACTURE OF MOTOR CYCLES

432. DR. R. P. DUBE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether motor cycles are now being manufactured in India;

(b) whether any target has been fixed in the Five Year Plan for the manufacture of motor-cycles; if so, what is; the target; and

(c) the annual requirements of motor cycles in the country?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) No, Sir. However, a firm in Madras have been granted a licence under the Industries (Development and Regulation) Act, 1951, for setting up a factory for the manufacture of motor-cycles.

(b) No, Sir.

(c) The annual demand is estimated at 6,000.

MANUFACTURE OF MOTOR CYCLES

433. DR. R. P. DUBE: Will the Minister for COMMERCE AND INDUS TRY be pleased to state whether any Indian manufacturers have any scheme for the manufacture of motor cycles?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): Yes, Sir. A firm in Madras have been granted a licence under the Industries (Development and Regulation) Act, 1951, for setting up a factory for the manufacture of motor cycles.

INTERNATIONAL WOOL TEXTILE ORGANI-SATION

434. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is an Interna tional Wool Textile Organisation con sisting of opganisations in various countries interested in the production, commerce and industry of wool and allied fibres and their finished pro ducts;

(b) if so, when this Organisation was formed and where its head office is located;

(c) whether any wool textile association in India is a member of this Organisation;

(d) where the last annual meeting of the Organisation was held; and

(e) when and in which country its meeting is proposed to be held?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) Yes. Sir.